

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated: 10th October, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal Nos. 70 & 71 of 2012

N.T.P.C. Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors....Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran,
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Manu Seshadri for R.1
Mr. Pradeep Misra
Mr. Manoj Dubey for R.2

Appeal No. 44 of 2012

N.T.P.C. Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors....Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran,
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Manoj Dubey for R.2

ORDER

The learned counsel for the Appellant has finished his arguments. He is directed to file his Written Submissions before the next date of hearing after serving copy on the other side.

Post the matter for further hearing on **18.10.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk